

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

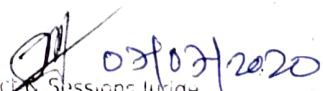
Monthly statement regarding Pendency & Disposal report for the month of June, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	164	1	89	12	0	0	253	13
Addl. District & sessions Judge kailashahar, Unakoti District.	22	2	77	26	0	0	99	28
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	76	0	0	0	0	0	76	0
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	65	0	273	62	341	1	679	63
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	118	0	235	7	388	2	741	9
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	47	3	133	3	42	1	222	7
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	22	1	124	7	238	4	384	12

No.F.14(A)(71)-DJ/U/M-9/2018-20/ 2568

Dated, Kailashahar
The 7th July, 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar